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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table. Shri Vasani.

THE MINISTER OF SHIPPING (SHRI G.K. VASANI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2008-2009.

(ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library , See No. LT- 853/15/09)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

(i) G.S.R. 767(E) published in Gazette of India dated the 20th October, 2009 approving the Kandla Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2009.

(ii) G.S.R. 800(E) published in Gazette of India dated the 7th November, 2009 approving the New Mangalore Port Trust Employees' (Retirement) Amendment Regulations, 2009.

(iii) G.S.R. 801(E) published in Gazette of India dated the 7th November, 2009 approving the Mormugao Port Trust Employees' (Superannuation and Age of Retirement) Amendment Regulations, 2009.

(iv) G.S.R. 802(E) published in Gazette of India dated the 7th November, 2009 approving the Mormugao Port Trust Employees' (Allotment of Residences) Amendment Regulations, 2009.

(Placed in Library , See No. LT- 854/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2008-2009

(Placed in Library , See No. LT- 855/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2008-2009.

(Placed in Library , See No. LT- 856/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2008-2009.

(Placed in Library , See No. LT- 857/15/09)

(4) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2008-2009.

(ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library , See No. LT- 858/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2008-2009.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library , See No. LT- 859/15/09)

(b) (i) Review by the Government of the working of the Bharat Electronics Limited, Bangalore, for the year 2008-2009.

(ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library , See No. LT- 860/15/09)

(c) (i) Review by the Government of the working of the BEML Limited (formerly Bharat Earth Movers Limited) Bangalore, for the year 2008-2009.

(ii) Annual Report of the BEML Limited (formerly Bharat Earth Movers Limited) Bangalore, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library , See No. LT- 861/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): I beg to lay on the Table a copy of the Telecommunication Mobile Number Portability Regulations, 2009 (Hindi and English versions) published in Notification No. 116-4/2009-MN (Vol.II) in Gazette of India dated the 24th September, 2009 under Section 37 of the Telecom Regulatory Authority of India Act, 1997.

(Placed in Library , See No. LT- 862/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under of Section 6D of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:-

(i) The Employee's Pension (Second Amendment) Scheme, 2009 published in Notification No. G.S.R. 546(E) in Gazette of India dated the 24th July, 2009.

- (ii) The Employee's Pension (Third Amendment) Scheme, 2009 published in Notification No. G.S.R. 594(E) in Gazette of India dated the 21st August, 2009.

(Placed in Library , See No. LT- 863/15/09)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 15 of the Unorganised Workers' Social Security Act, 2008:-

- (i) The Unorganised Workers' Social Security Rules, 2009 (Hindi and English versions) published in Notification No. S.O. 118(E) in Gazette of India dated the 24th February, 2009.
- (ii) The Unorganised Workers' Social Security (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. S.O. 1878(E) in Gazette of India dated the 3rd August, 2009.

(Placed in Library , See No. LT- 864/15/09)
